CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

<u>CP(C) 180/00018/19</u> in <u>Original Application No.180/00917/2014</u>

Monday, this the 11th day of March, 2019

CORAM:

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

- Jevi George P, aged 60 years S/o.C.Packianathan Guard – Mail &Express Southern Railway Thiruvananthapuram-695 001 residing at No.253, IInd Cross Street, Ponnappa Nadar Colony Nagercoil, 629 004, Kanniyakumari District, Tamil Nadu
- Krishnaswamy.S, aged 52 years
 S/o.U.Sudalaimadan
 Mail Guard, Southern Railway
 Thiruvananthapuram -695 001
 residing at Plot No.III Adul Reman Mujalala Nagar
 V.M Chajhiram, Palayamkottai
 Tirunelveli 627 011, Tamil Nadu
- 3. Anilkumar.B, aged 53 years
 S/o. haskaran
 Mail Guard, Southern Railway
 Thiruvananthapuram 695 001 residing at
 Geetha Bhavan, Sree Krishna Nagar
 House No.42, Asramam, Kollam 691 002
- 4. Dileep.S, aged 49 years
 S/o.N.Sadanandan
 Mail Guard, Southern Railway
 Thiruvananthapuram 695 001
 residing at Sreesylam, House No.72,
 Krishna Nagar, Land 4,
 Peroorkada P.O, Thiruvananthapuram-695 005
- 5. Bimial V.S, aged 50 years S/o.P.Vasudevan Pillai Mail Guard, Southern Railway

Thiruvananthapuram – 695 001 residing at Pavithram, TC-17/305(1), Chadiyara Lane Poojappura, Thiruvananthapuram – 695 012

6. Mathewkutty.G, aged 51 years S/o.C.Geevarghese Mail Guard, Southern Railway, Thiruvananthapuram-695 001 residing at Marry Land, Cheerankavu, Ezhukone P.O, Kollam – 691 505

7. Johnthomas.M, aged 50 years S/o.M.Y Thomas Mail Guard, Southern Railway Thiruvananthapuram-695 001 residing at Muringasseril Kanamoottil House Kumbanad P.O Thiruvalla – 689 547 Kerala State

8. Sivaprasad.V, aged 50 years S/o.Velukutty Chettiar Mail Guard, Southern Railway Thiruvananthapuram – 695 001 residing at Vilayil, Thodiyoor P.O Karunagapally, Kollam – 690 523

9. Thomas.D, aged 50 years S/o.K.T.Devasia Mail Guard, Southern Railway Thiruvananthapuram-695 001 residing at Koduvatjara House, Kurisummoodu P.O Changanacherry, Kottayam-686 104

10. Ajikumar M.S, aged 47 years S/o.K.P.Sivasankara Pillai Mail Guard, Southern Railway Thiruvananthapuram – 695 001 residing at Bharathy, Mathruka Nagar, House No.3 Uliya Kovil, Kollam-691 019

11. Subhash Kumar.K, aged 48 years S/o.P.Kumaran Mail Guard, Southern Railway Thiruvananthapuram – 695 001 residing at Karthika, T.C 6/1633(2), Nethaji Road PKP Lane, Vattiyourkavu P.O Thiruvananthapuram – 695 013

12. Rajendran.K, aged 57 years

S/o.M.Kalimuthu Chettiar
Mail Guard, Southern Railway
Thiruvananthapuram – 695 001 residing at
No.29/13-1, Marimutharamman Koil Street, Vadiveeswaram
Kottar P.O, Nagercoil-629 002
Kanyakumari, Tamil Nadu

13. Krishnakumar.A, aged 55 years
S/o.K.Janardhanan Pillai
Mail Guard, Southern Railway
Thiruvananthapuram-695 001 residing at
Roheni, Villikulathu Veedu
Kaikulangara, Kollam – 691 012 ... Applicants

(by Advocate: Mr.U.Balagangadharan)

versus

Mr.B.A.Aravind
Age and Father's name not known to the petitioners
Sr.Divisional Personnel Officer
Southern Railway
Thiruvananthapuram ... Respondents

(By Advocate – Mr. Thomas Mathew Nellimoottil)

This application having been heard on 11th March 2019, the Tribunal on the same day delivered the following:

.4.

ORDER (ORAL)

Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Learned counsel for the petitioner submits that the CP(C) may be permitted to be withdrawn. Permission is granted and the CP(C) is closed as withdrawn.

(ASHISH KALIA) JUDICIAL MJEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure P-1 — A true copy of order of this Hon'ble Tribunal in OA 180/00917/2014 dated 29.10.2014

Annexure P-2 — A true copy of order No.V/P 524/VI/PC/MACPS/Vol.II dated 21.12.2018 of the respondent